

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

RA -269/97  
MA-2650/97 in  
OA-1853/96

New Delhi, this the 22nd Day of January, 1998.

Hon'ble Mr. N. Sahu, Member(A)

1. Har Pyari  
W/o Shri Ram Singh  
R/o B-373, Gautam Nagar  
New Delhi - 110 049

2. Raju S/o Shri Ram Singh  
R/o B-273, Gautam Nagar  
New Delhi

... Applicants

(By Advocate : Sh.J.C. Malik)

Versus

Director Central Production Central  
Doordarshan: Asiad Village Complex  
New Delhi - 110 049

... Respondents

(By Advocate : Sh.S.M.Arif)

ORDER (ORAL)

By Sh. N. Sahu, Member(A) -

The prayer in this RA is that although the applicants cannot be granted temporary status because they did not complete 240 days service in a year, but both the counsel before me agree that an additional observation be made to the effect that as and when work is available, applicants be considered in preference to juniors and outsiders. As this was stated to be part of the arguments addressed to the Court at the time of hearing of the OA, it is directed that as and when work is available, applicants shall be considered in preference to juniors and outsiders.

2. With these observations, RA is disposed of.

N. Sahu  
(N. Sahu)  
Member (A)

/Kant/